

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:227
ANSWERED ON:01.12.2004
BLACKLISTED SUPPLIERS
Singh Shri Prabhunath

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

referring to the reply given to Unstarred Question No. 454 dated July 25, 2001 regarding black-listed supplier and state:

- (a) the details of the suppliers deregistered/black-listed but whose supplies were resumed subsequently in the same name or in other names;
- (b) the details thereof together with the reasons therefor;
- (c) whether the Kendriya Bhandar recovered money from suppliers on account of their rates being higher than the open market; and
- (d) if so, the details thereof together with the money recovered from each one of them so far?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

- (a) to (d): The information will be laid on the Table of the Sabha.